

06-02-2001

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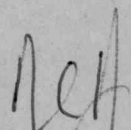
Hon. Mr. Justice Ashok Agarwal, Chairman
Hon. Mr. S. Dayal, A.M.

Sri A.N. Sinha for the applicants
and Sri S. Chaturvedi for Respondents.

Heard learned counsels.

Order dictated.


(S. DAYAL)
MEMBER (A)


(ASHOK AGARWAL)
CHAIRMAN.

See Original
Judgment in
OA 1235/94

22.2.01